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SLP(C)No. 9334 OF 2000

ITEM No.43

Court No. 6

SECTION IVB
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.9334/2000

(From the judgement and order dated 29/11/1999 in RSA 2520/99
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

LIFE INSURANCE CORPORATION OF INDIA

Petitioner (s)

VERSUS

SANTOSH SHARMA & ANR.

Respondent (s)

(With prayer for interim relief)

Date : 19/02/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Petitioner (s) Mr. H.N. Salve, S.G.
Mr. KK Sharma, Adv.
Mr. S. Rajappa, Adv.

For Respondent (s) Mr. Sudhir Nandrajog, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J
.SP2

List for final hearing.

.SP1

Charanjit

[R.K. Kumar]
Court Master